

**DIVISION BENCH**

**ITEM NO.189**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**IA No.57/2023, CONT. A.08/2023 & IA No.10/2024 IN CP No.63/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 9<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>PIYUSH INFRASTRUCTURE INDIA PVT. LTD. &amp; ANR. V/S SHIVALIK EDUCATIONAL AND PLACEMENT SERVICES PVT.LTD. &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>241/242 &amp; 244 R/W 213 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Sanchit Garg with Sh. Udai Chandani, Advs. : *For the Petitioners*

NONE : *For the Respondents*

**ORDER**

- 1. At the request of the Ld. Counsel representing the Petitioners, the matter is adjourned for 16<sup>th</sup> May, 2024.**

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**

***9<sup>th</sup> May, 2024***

*Kavya Prakash Srivastava  
(Stenographer)*